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Registration T.A. No.244 of 1987

Versus

Hon.S.Zaheer Hasan, V.C.

(By Hon.S.Zahoor Hasan, V.C.)

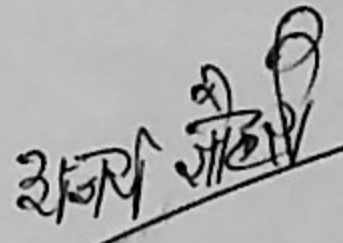
2. The petitioner, R.N.Rai is working as Sub Postmaster in Higher Selection Grade. His grievance is that he was not promoted to the gazetted rank. He has filed this petition for direction to the respondents to decide his representations dated 4.2.1978 and 16.2.1978 (Annexures IV & V) and to promote him. This writ was filed in the year 1978 and we are running in 1988. No written statement has been filed.

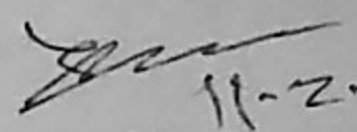


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respondents are directed to decide the representations dated 4.2.1978 and 16.2.78, if not decided, within three months from the date of receipt of this order. In case the representation is rejected the petitioner will be at liberty to move this Tribunal ~~for~~ by filing fresh application. Parties to bear their own costs. A copy of this order be given to counsel for both the parties free of cost today.


Member (A)


11-2-88
Vice Chairman

Dated the 11th Feb., 1988.

RKM